

going children were crushed to death while crossing the railway line to go to the school. Hardly a day passes when milch cows and buffaloes and other cattle are not killed. The villagers have been appealing for years to have the railway crossing gate shifted from the place at K.M. 883 to near K.M. 881. I want to draw the attention of the Railway Minister to the danger to human lives and cattles due to the absence of this crossing gate. It is the duty of the Railway to provide a safe gate for the villagers. The Railway Minister is requested to take immediate and urgent steps to have the crossing gate shifted at K. M. 881 to avert the tragedies.

(iii) **Reopening of Durgapur, Raniganj and Anandal Units of Burn Standard Co. Ltd.**

**SHRI KRISHNA CHANDRA HALDER (Durgapur):** Burn Standard, a Central Public Undertaking has declared closure of their two units in West Bengal, situated in Raniganj and Durgapur. This is the first time Central Government has declared closure in nationalised undertaking. In the closure notice of these two public undertakings the management did not blame the workers. The main reason for closure is stated to be the losses being incurred.

In this connection, it may be mentioned that Durgapur unit of Burn Standard Company declared lock-out on the 8th February, 1984. Rest of these units declared closure on 4th April, 1984.

A scheme for modernisation and investment to make the units viable has been submitted to Government but no action has been taken in the matter. In the past, several times, assurances were given that there is no question of closing down all these units and the Ministry has already recommended for amalgamation with Bharat Refractories Limited.

In spite of all these assurances, the management has declared closure on 4th

April, 1984. Workers and their family members numbering about 10,000 are in a starving condition.

I would urge upon the Minister for Industry to pass necessary order to withdraw the closure notice and reopen Durgapur and Raniganj units of Burn Standard immediately.

**MR. DEPUTY-SPEAKER :** Only the text approved by the Hon. Speaker will go on record.

(ix) **Inquiry into alleged irregularities in giving loans by Banks under 20-Point Programme**

**श्री चन्द्रपाल शंलानी (हाथरस) :** उपाध्यक्ष महोदय, नये 20-सूत्री कार्यक्रम के अन्तर्गत गरीब, अनुसूचित जातियों तथा अन्य पिछड़े लोगों की आर्थिक दशा सुधारने के लिए बैंकों को उन्हें ऋण तथा अनुदान के रूप में रुपया देने के लिए निर्देश दिये हैं, परन्तु अफसोस है कि जब इन्हें बैंकों के दरवाजे पर जाना पड़ता है ता सुबह से शाम तक खड़ा रहना पड़ता है और कोई उनकी बात पूछने वाला नहीं। यही नहीं, इन गरीब व्यक्तियों के साथ बैंकों के अधिकारी और कर्मचारी भी ठीक व्यवहार नहीं करते। एक-एक आदमी को महीनों चक्कर काटते हो गये, किन्तु उनके पल्ले कुछ नहीं पड़ा, उल्टे उनकी जेबों से सैकड़ों रुपये खर्च हो गये। उदाहरण के तौर पर मैं अपने निर्वाचन क्षेत्र के त्रिजयगढ़ कनारा बैंक और पुरदिनगर कनारा बैंक की बात कह रहा हूँ क्योंकि मेरे जिला अलीगढ़ में कनारा बैंक ही लीड बैंक है। इन दोनों स्थानों की बैंकों के शाखा प्रबंधकों व अन्य कर्मचारियों के खिलाफ बड़ी गंभीर शिकायतें हैं। मेरा अनुरोध है कि शीघ्र ही किसी उच्च एजेंसी से जांच कराकर आवश्यक कार्यवाही की जाये।